NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

IA 133/2017 in C.P. No. 2/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

Name of the Company:

Neelu Gupta

V/s.

Neesa Leisure Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Juinin R. Dave Adverated Respondent Breeze

ORDER

Learned Advocate Mr. Jaimin Dave present for Petitioner. Learned Advocate Mr. Ravish Bhatt present for Respondent.

It appears that Petition filed by the company are listed for hearing in the month of September, 2017. It is agreed by the both parties that the application filed by the depositors as well as the company shall be heard together.

Petitioner stated that he will take steps to advance the date of hearing in the petition filed by the company.

List the matter on 16.08.2017.

BÌKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of July, 2017.